

ITEM NO.501

COURT NO.3

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 377/2007

C.B.I.

Appellant(s)

VERSUS

DR. R.R. KISHORE

Respondent(s)

IA NO. (DOCUMENT No.81245/2012- APPLN. FOR PERMISSION TO FILE
ADDITIONAL DOCUMENTS)

IA NO. 322/2012-EARLY HEARING

IA NO. 26923/2010- DIRECTIONS

WITH

SLP(Cr1) No. 4364/2011 (II-A)

IA No. 15637/2014 - APPLICATION FOR DIRECTIONS

IA No. 11085/2011 - STAY APPLICATION)

Date : 01-11-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

HON'BLE MR. JUSTICE SANJIV KHANNA

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE J.K. MAHESHWARI

For Appellant(s)
In Cr1.A.377/2007
& rr.-1 In SLP
(Cr1.) 4364/2011

Mr. Tushar Mehta, S.G.
Mr. S.V. Raju, ASG
Mr. Ankur Talwar, Adv.
Mr. Rajat Nair, Adv.
Mr. Ashutosh Ghade, Adv.
Ms. Sairica S. Raju, Adv.
Mr. Annam Venkatesh, Adv.
Mr. Kanu Agrawal, Adv.
Mr. Shreeyash U. Lalit, Adv.
Mr. Nakul Chengappa K.K., Adv.
Mr. Shantnu Sharma, Adv.
Mr. Madhav Sinhal, Adv.
Mr. A.K. Sharma, Adv.
Mr. B.V. Balaram Das, AOR
Mr. Mukesh Kumar Maroria, AOR

For Petitioner(s)
In SLP(Cr1.)4364/11

Mr. Arvind Datar, Sr. Adv.
Mr. Amit Desai, Sr. Adv.
Mr. Arunabh Chowdhary, Sr. Adv.

Mr. Ankur Chawla, Adv.
Mr. Bhanoo Sood, Adv.
Mr. Aamir Khan, Adv.
Mr. Shivam Tandon, Adv.
Mr. Rahul Unni Krishnan, Adv.
Mr. Pranav Deish, Adv.
Mr. Arush Matlotia, Adv.
Mr. Sarvesh Singh Baghel, Adv.
Ms. Kalyani Lal, Adv.
Mr. Jayant Mohan, Adv.
Mr. Mohit Gupta, Adv.
Mr. Karan Kumar Gogna, Adv.
Mr. Akshay Sahni, Adv.
Ms. Pallavi Langar, Adv.
Mr. Himanshu Tyagi, Adv.
Ms. Harsh Lata, Adv.
Mr. Abhishek Pandey, Adv.
Mr. Rahul Pratap, AOR

For Respondent(s) Dr. R.R. Kishore, In Person
In CrI.A. 377/2007

UPON hearing the counsel the Court made the following
O R D E R

Application for permission to file additional documents are allowed.

Application for early hearing stands disposed of.

Mr. Tushar Mehta, learned Solicitor commenced and made his submissions for twenty minutes.

Heard Dr. R.R. Kishore, in person, for one hour and five minutes, Mr. Arvind Datar, learned senior counsel for two and a half hours and Mr. Amit Desai, learned senior counsel for seven minutes.

List as part-heard on 02.11.2022.

[CHARANJEET KAUR]
ASTT. REGISTRAR-cum-PS

[POONAM VAID]
COURT MASTER (NSH)

[ASHA SUNDRIYAL]
ASTT. REGISTRAR-cum-PS

[RASHMI DHYANI PANT]
COURT MASTER